

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 937
TO BE ANSWERED ON 02.03.2016**

REVIEW OF NEW PENSION SCHEME

937. SHRIMATI VANAROJA R.:

Will the Minister of RAILWAYS be pleased to state:

(a) whether All India Railwaymen's Federation has raised various demands, including review of new pension scheme and filling up of large number of vacant posts in railways;

(b) if so, the details thereof;

(c) whether it is true that the said Federation has also threatened to go on strike for the implementation of the said demands; and

(d) if so, the steps taken by the Railways in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b): Yes, Madam. All India Railwaymen's Federation, a recognized Railway Staff Federation has raised various demands, including the items mentioned in the question.

(c): All India Railwaymen's Federation has not given any notice so far, for going on strike. However, they have informed that Strike Notice may be

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served on 11th March, 2016 for 'Indefinite Strike' from 11th April, 2016 in case there is no negotiated settlement on their Charter of Demands by that time.

(d): On the Railways, there is a well established system of Permanent Negotiating Machinery (PNM) and Departmental Council under the Joint Consultative Machinery (JCM) with the recognized Unions/ Federations. Regular dialogue with the organized labour is maintained through these fora to sort out staff grievances. The Permanent Negotiating Machinery functions at three tiers - Divisional level, Zonal Headquarter level and Apex level at Railway Board. Departmental Council under JCM functions at the Apex level at Railway Board. Further, recognized Unions/ Federations are also members of the Group on Participation of Railway Employees in Management (PREM).
